

3
20.05.2014

O.A. No. 18/07

Hon'ble Shri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

On account of Bara Mangal, the CAT Bar Association has resolved that the lawyers shall abstain from judicial work, as such, list this case on 30.5.14.

J.Ch

Member (A)

U.P. 1.9.11.
Member (J)

Vidya

O.A.No. 18/2007

30.05.2014.

On account of call given by the Bar Council of U.P., the lawyers of CAT Bar Association decided to abstain from judicial work as such, list this case on 02-7-2014

MR
(Dr. Murtaza Ali)

Member (J)

J.Ch
(Ms. Jayati Chandra)
Member (A)

02-7-2014

No sitting of D.B.
List on 23-7-2014.

BoC
D

23.7.2014

O.A. No. 18/2007

01
~~Writ~~ ~~order~~
Saled 23-7-14
By ~~pk~~ M
24-7-14

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

List revised. No one is present on behalf of the applicant Sri P.K.Singh for Sri M.K.Singh for respondents is present. Today, neither there is any request for pass over or for adjournment. It appears that applicant is not interested to pursue his case. Accordingly, O.A. is dismissed in default and for non-prosecution.

J.Ch

M(A)

HLS/-

U.P. 1.9.11.
M(J)

W.P. No 1763/14 filed
recall application by applicant
list on 12-8-14.
2/11/2014